- (a) whether any decision on the revision of Refinery agreements with private foreign oil companies has since been taken; and
 - (b) if so, the details in this regard?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE); (a) No, Sir.

(b) Does not arise.

EXTORT OF IRON ORE TO JAPAN

- * 176. SHRIMATI SUMITRA G. KULKARNI: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether it is a fact that an agreement has been concluded with Japan for export of Iron Ore to that country at a price lower than the international price; and
- (b) if so, whether Government propose to revise the agreement and if not, the reasons therefor?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) No, Sir.

(b) Does not arise.

BRITISH ENTRY INTO EEC

17. 1881

* 177. SHRI K. L. N. PRASAD:
SHRI RATTAN LAL JAIN:
SHRI JAGDISH PRASAD
MATHUR:
SHRI D. K. PATEL:
SHRI LAL K. ADVANI:
SHRI BALACHANDRA
MENON:
SHRI S, C, ANGRE:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that with the British entry into the European aconomic Community

on January 1, 1973, India's export-trade is likely to be adversely affected; and

(b) if so, what steps Government propose to take in the matter?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) and (b) A statement is laid on the Table of the House.

STATEMENT (144)

Our exports in many items are likely to be affected adversely following the British entry into the European Economic Community unless adequate safeguard measures are found in their respect.

The question of providing adequate safeguard measures for our exports that are likely to be affected following British accession to the EEC is under negotiations both with the UK as well as EEC.

CONVEYAGE TO FORBIGN INVEST-MENT RISK

- * 178. SHRI KALYAN ROY: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether Government's attention has been drawn to the news item, captioned as "Investment abroad-Risk to be covered" published in the Economic Times of June 7, 1972;
- (b) the names of the Indian industrialists who have set up units abroad and details thereof; and
- (c) the amount of foreign exchange repatriated by each one of them, during the last three years?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) Yes, Sir.

(b) and (c) A statement is placed on the Table of the House. [See Appendix LXXXI, Annexuse No. 26.]

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